

of the country. Rajya Sabha is discussing this matter; there the Chairman has allowed a discussion.

MR. SPEAKER : We will see to it. In my judgement, if I feel like it, I will see what can be done.

Now, the Papers to be Laid on the Table.

—————

12.12 hrs.

PAPERS LAID ON THE TABLE

Annual Reports and Review on the Working of the National Water Development Agency and Brahmaputra Board for the year 1984-85

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Water Development Agency, New Delhi, for the year 1984-85 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Water Development Agency, New Delhi, for the year 1984-85.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT 2020/86].
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Brahmaputra Board for the year 1984-85 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding (a)

Review by the Government on the working of the Brahmaputra Board for the year 1984-85 and (b) reasons for delay in laying the papers. [Placed in Library. See No. LT 2021/86].

Annual Report and Review on the working of the Central Council for Research in Homoeopathy, New Delhi and Institute of Post Graduate Teaching and Research Gujarat Ayurved University Jamnagar etc.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 1984-85. [Placed in Library See No. LT 2022/86].
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Post Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute of Post Graduate Teaching and Research Gujarat Ayurved University, Jamnagar, for the year 1984-85.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT 2023/86].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1984-85.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1984-85 together with Audit Report thereon.

(iii) A copy of the Reviews (Hindi and English versions) by the Government on the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1984-85. [Placed in Library See No. LT 2024/86].

Annual Reports and Review on the working of National Council for safety in Mines and Central Coal Mines Rescue Stations Committee Dhanbad for the year 1984.85

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Safety in Mines, Dhanbad, for the year 1984-85 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) of the Government on the working of the National Council for Safety in Mines, Dhanbad, for the year 1984-85. [Placed in Library. See No. LT 2025/86]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Coal Mines, Rescue Stations Committee, Dhanbad, for the year 1984-85.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Coal Mines Rescue Stations Committee, Dhanbad, for the year 1984-85. [Placed in Library. See No. LT 2026/86].

Notification under Section 47 of the Indian Railways Act, 1890

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under section 47 of the Indian Railways Act, 1890—

(1) The Authorisation of Rail Travellers' Service Agents Rules, 1985 published in Notification No. S.O. 881(E) in Gazette of India dated the 5th December, 1985.

(2) The Railway Passengers (Cancellation of Tickets and Refund of Fares) Rules, 1986 published in Notification No. S.O. 900(E) in Gazette of India dated the 18th December, 1985.

(3) The Railway Passengers (Cancellation of Tickets and Refund of Fares) Amendment Rules, 1984 published in Notification No. S.O. 32(E) in Gazette of India dated the 30th January, 1986. [Placed in Library. See No. LT 2027/86].

Annual Report of the working of Industrial and Commercial undertakings of the Central Government (Public Enterprises Survey) for the year 1984-85

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : I beg to lay on the Table a copy of the

[Shri M. Arunachalam]

Annual Report (Hindi and English versions) of the working of Industrial and Commercial undertakings of the Central Government (Public Enterprises Survey) for the year 1984-85 (Volumes I to III) [Placed in Library. See No. LT 2028/86].

Annual Report and Review on the working of the Shipping Corporation of India Ltd. and Mogul Line's Limited Bombay etc. etc. for the year 1984-85. Notifications under Section 124 of the Major Port Trusts Act, 1963

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under Sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Shipping Corporation of India Limited, Bombay, for the year 1984-85.

(ii) Annual Report of the Shipping Corporation of India Limited, Bombay, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT 2029/86].

(b) (i) Review by the Government on the working of the Mogul Line Limited, Bombay, for the year 1984-85.

(ii) Annual Report of the Mogul Line Limited, Bombay, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT 2030/86]

(c) (i) Review by the Government

on the working of the Dredging Corporation of India Limited, New Delhi, for the year 1984-85.

(ii) Annual Report of the Dredging Corporation of India Limited, New Delhi for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (c) of item (1) above. [Placed in Library. See No. LT 2031/86].

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963 :—

(i) G.S.R. 856(E) published in Gazette of India dated the 20th November, 1985 approving the Madras Port Trust (Centenary Commemoration Fund) Regulation, 1985.

(ii) The New Mangalore Port Trust (Licensing of Stevedores) Regulations, 1985 published in Notification No. G.S.R. 907(E) in Gazette of India dated the 18th December, 1985.

(iii) The Tuticorin Port Trust (Licensing of Stevedores) Regulations, 1985 published in Notification No. G.S. R. 923(E) in Gazette of India dated the 20th December, 1985.

(iv) The New Mangalore Port Trust Testing House Regulations, 1986 published in Notification G.S.R. 22(E) in Gazette of India dated the 15th January, 1986,

- (v) G.S.R. 53 published in Gazette of India dated the 7th January, 1986 approving the Mormugao Port Trust Regulations for registration of contractors. [Placed in Library. See No. LT 2032/86].
- (4) A copy of the Mormugao Harbour Craft (Amendment) Rules, 1985 (Hindi and English versions) published in Notification No. G.S.R. 898(E) in Gazette of India dated the 10th December, 1985 under sub-section (2B) of section 6 of the Indian Ports Act, 1908. [Placed in Library. See No. LT 2033/86].
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT 2035/86].
- (5) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 1984-85 together with Audit Report thereon.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT 2036/86].

Annual Report, Annual Accounts and Review on the working of the Maintained Institutions of Delhi University etc. etc.

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN'S WELFARE (SHRIMATI MARGARET ALVA) :
On behalf of Shrimati Sushila Rohatgi, I beg to lay on the Table—

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Maintained Institutions of Delhi University, Delhi, for the year 1983-84 together with Audit Report thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay laying the papers mentioned at (1) above. [Placed in Library. See No. LT 2034/86].
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Lalit Kala Akademi, New Delhi, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Lalit Kala Akademi, New Delhi, for the year 1984-85.
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for Training in Industrial Engineering, Bombay, for the year 1984-85.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT 2037/86].
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 1984-85.

[Shrimati Margaret Alva]

- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library. See No. LT 2038/86].
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Ahmedabad, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Ahmedabad, for the year 1984-85.
- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above. [Placed in Library. See No. LT 2039/86].
- (13) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Kanpur, for the year 1984-85 together with Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (14) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above. [Placed in Library. See No. LT 2040/86].
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute (Western Region) Bhopal, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute (Western Region) Bhopal, for the year 1984-85.
- (16) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above. [Placed in Library See No. LT 2041/86].
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute (Southern Region) Madras, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute, (Southern Region) Madras, for the year 1984-85.
- (18) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above. [Placed in Library. See No. LT 2042/86].
- (19) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Bombay, for the year 1984-85 together with Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (20) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above. [Placed in Library. See No. LT 2043/86].
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Banaras Hindu University for the year 1983-84.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Banaras Hindu University, for the year 1983, 84.

- (22) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above. [Placed in Library. See No. LT 2044/86].

Works and Housing—D.D.A.
Part II.

- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Lucknow, for the year 1984-85 along with Audited Accounts.

BUSINESS ADVISORY COMMITTEE

Nineteenth Report

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): I beg to move :

“That this House do agree with the Nineteenth Report of the Business Advisory Committee presented to the House on the 26th February, 1986.”

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Lucknow, for the year 1984-85.

MR. SPEAKER : The question is :

“That this House do agree with the Nineteenth Report of the Business Advisory Committee presented to the House on the 26th February, 1986.”

- (24) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above. [Placed in Library. See No. LT 2045/86].

The motion was adopted.

ESTIMATES COMMITTEE

Twenty-Sixth and Twenty-Seventh Reports

[English]

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to present the following Reports of the Estimates Committee :

MATTERS UNDER RULE 377

[Translation]

- (i) Need to give clearance to the Sidhmukh and Nauhar Canal Projects in Rajasthan

SHRI BIRBAL (Ganganagar) : Mr. Speaker, Sir, Sidhmukh and Nauhar Canals are important canals in Rajasthan which will irrigate 8 lakh acres of land in Bhadra and Nauhar Tehsils of District Ganganagar and Tehsil Rajgarh and Tara-nagar of District Churu.

- (i) Twenty-Sixth Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendation contained in their Seventy-Fourth Report (7th Lok Sabha) on the Ministry of Agriculture Distribution of Fertilizers.

12.15 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

- (ii) Twenty-Seventh Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in their Eighty-Seventh Report (7th Lok Sabha) on the erstwhile Ministry of

The reports of survey of both the new canals have been sent to Central Water